

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1806
ANSWERED ON:16.08.2013
TAXES ON TURBINE FUEL
Punia Shri P.L.

Will the Minister of FINANCE be pleased to state:

- (a) the rates of taxes applicable on export, import and retailing of Aviation Turbine Fuel (ATF) in the country, during each of the last three years and the current year, till date State-wise;
- (b) the details of ATF exported and imported during the same period; and
- (c) the reasons for import of ATF by domestic airlines companies and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI J. D. SEELAM)

(a): The rates of customs and central excise duty applicable on Aviation Turbine Fuel (ATF), during each of the last three years and the current year is as below:

	2010-11	2011-12	2012-13	2013-14
Basic customs duty on import	Nil	Nil	Nil	Nil
Export duty	Nil	Nil	Nil	Nil
Central Excise duty	8%	8%	8%	8%

State-wise applicable rates of sales taxes/VAT on ATF is not maintained.

(b): the details of ATF exported and imported during the last three years and the current year is as below:

Value in US\$ Million

Financial Year	Export	Import
2010-11	4631	22
2011-12	6240	76
2012-13	6747	25
2013-14	1037	2

(up to May , 2013)

(c): Data of import of ATF by individual companies is not maintained.